## New guidelines for airports

794. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation (DGCA) has issued any new guidelines with regard to the arrival and departure at the major airports;
  - (b) if so, the details thereof; and
  - (c) the steps being taken to ensure adherence of the guildelines?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir.

- (b) Directorate General of Civil Aviation has issued Air Transport Circular No. 10/2009 dated 21.10.2009 on "Procedure to be followed to mitigate flight delays", which is available on Directorate General of Civil Aviation's website.
- (c) The instructions contained in the circular has been implemented by Airports Authority of India at major airports.

## Rebates for travelling by executive class in IA

†795. SHRI SHREEGOPAL VYAS: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that the persons travelling by Indian Airlines in executive class are getting rebate in the form of free travel of their spouse/child along with them upto March, 2011;
- (b) if so, whether there has been an increase in number of travellers and income due to this measure; and
  - (c) if not, the justification of doing this?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL): (a) Yes, Sir. Passengers travelling on full fare executive class are entitled to take a companion (spouse/child/parents) free on domestic flights. This facility is available upto 31.03.2011.

- (b) Yes, Sir.
- (c) Does not arise.

## New pilot training centre in Tamil Nadu

796. SHRIMATI JAYANTHI NATARAJAN: Will the Minister of CIVIL AVIATION be pleased to state:

<sup>†</sup>Original notice of the question was received in Hindi.